NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/708/ (IB)/CB/2017

NAME OF THE PETITIONER(S)

: CONSOLIDATED CONSTRUCTION CONSORTIUM

LTD

NAME OF THE RESPONDENT(S)

: HITRO ENERGY SOLUTIONS PVT LTD

UNDER SECTION

: 7 RULE 4 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

K. CHANDRASSIGARAN Counsel for Respondsh

S. Cartuikei Balan

Prestri. S. Jrasu

Course for Pétitiones

S. KARTHIKEI BALAN

PREETHI. C. ARASU

ORDER

Counsels for both the parties are present. Counsel for the Applicant has prayed for time for making amendment in the Petition. At request, time is enlarged. Put up on 15.02.2018 at 10.30 A.M.

> (CH. MOHD SHARIEF TARIO) **MEMBER (JUDICIAL)**